

CENTRAL ADMINISTRATIVE

HYDERABAD BENCH

CP. 90 195

O.A. No. 932

of 1995

K. Krishna Murthy

Applicant (S)

VERSUS

The Secretary, Min. of Communications

New Delhi & 3 Sec.

Respondent (S)

DATE	OFFICE NOTE	ORDERS OF THE TRIBUNAL
14.12.95.		2.11.95. Notice for consideration in regard to admission. List on 14.12.95. HARV M(A) HARV VC C.P. closed. order copy is in CP 52/95. HARV M(A) HARV VC

Don't
8/12/95
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